

LOK SABHA  
UNSTARRED QUESTION NO.64  
TO BE ANSWERED ON 21.06.2019

EMPLOYMENT GENERATED THROUGH TEXTILE SECTOR

64. SHRI H. VASANTHAKUMAR:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) the estimated number of employment generated through textile sector in the country, State/UT-wise;
- (b) whether the Government has launched any special scheme for creating more employment opportunities in the textile sector and if so, the details thereof and the steps taken by the Government to publicise the said scheme;
- (c) whether Government has also proposed any special package to textile sector; and
- (d) if so, the details of the package thereof and the extent to which the handloom weavers are likely to be benefitted State-wise including Tamil Nadu?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)

MINISTER OF TEXTILES  
(SMT. SMRITI ZUBIN IRANI)

(a): The Textile industry is one of the largest source of employment generation in the country with over 45 million people employed directly and another 6 crore people in allied sectors, including a large number of women and rural population.

(b): Government has launched several important schemes for employment generation and providing livelihood in handloom, handicraft, powerloom for all the segments of the textile sector.

- i. SAMARTH—Skill development and capacity building scheme.
- ii. Amended Technology Up-gradation Fund Scheme (ATUFS) for technology upgradation of the textile industry, purpose being to attract investment and boost employment.
- iii. National Handloom Development Programme, Comprehensive Handloom Cluster Development Scheme, Handloom Weaver Comprehensive Welfare Scheme and Yarn Supply Schemes for promotion of handloom sector and employment generation .
- iv. Comprehensive Handicraft Cluster Development Scheme.
- v. Power Tex India for powerloom weavers.
- vi. Silk Samagra—an integrated Scheme for development of silk industry.
- vii. Integrated Wool Development Programme.
- viii. Scheme for Integrated Textile Parks.

(c) & (d): Yes, Scheme for Rebate of State and Central Taxes and Levies (RoSCTL) was recently approved by the Government to rebate all embedded state as well as central taxes/levies up to 31<sup>st</sup> March 2020 to promote ease of doing business and avoid procedural delays, rebate of taxes /levies embedded in manufacturing. This applies to Made-Ups and Apparels.

The package is being implemented pan India and will benefit exporters including that of Tamil Nadu.

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